

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-517

IB-280/ND/2020

IA/5426/2023, IA/2195/2023, IA/2364/2023, IA/4391/2023

IN THE MATTER OF:

S.L. Plastics

....Applicant

Vs.

Aditya Chemtec Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 26.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Gautam Singhal, Mr. Rajat Chaudhary,
Ms. Aastha Vishnoi, Advs.
Mr. Gulshan kr Sachdev, Adv.
For the Respondent : Ms. Meenakshi S for R-2 in IA/4391/2023
For the Tata Capital : Mr. Abhishek Sharma, Adv.
Services
For the IIFL : Mr. Neeraj Kumar, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **04.06.2024**.

**Sd/-
(Court Officer)**